

MATI KRISHNA SAHI): (a) No, Sir. Total foreign investment envisaged in foreign collaboration approvals accorded during the period from May, 1992 to October, 1992 totals Rs. 2262.44 crores as against Rs. 1417.19 crores during the period from August, 1991 to April, 1992.

(b) and (c). Do not arise.

[English]

**Employees of Cultural Department of Russian Embassy**

2633. SHRI VIJOY KUMAR YADAV:  
SHRI VISHWANATH SHASTRI:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have received any reply from the Embassy of the Russian Federation regarding grievances of the employees of the Cultural Department of the Embassy such as non-payment of dues to the retrenched employees and compensation, etc.; and

(b) if so, the details thereof and the steps taken by the Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Yes, Sir.

(b) The Russian Embassy has informed the Ministry that their Cultural Department settles all dues both of the retrenched Indian staff and those who quit their jobs without giving any reason for doing so. They have further stated that payments are made strictly on the basis of the Labour Contracts signed and fully agreed to between the Embassy and the employees.

In view of the Embassy's response, it is felt that this matter need not be pursued further.

**Nuclear Programme and the Private Sector**

2634. SHRI M.V. V.S. MURTHY:  
SHRIMATI GIRJA DEVI:  
SHRI HARI KISHORE SINGH:  
SHRI TARA CHAND KHANDELWAL:  
SHRI J. CHOKKA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether India's nuclear programmes and atomic projects have been slowed down for reasons of the funds crunch;

(b) if so, the details thereof;

(c) whether the Government have invited private sector in the nuclear and atomic field;

(d) if so, the response of the private parties in the matter; and

(e) if not, the action taken to overcome the situation be stated?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). On account of Budgetary Allocations and inadequate response from the market for borrowings, the implementation of Power Projects by the Nuclear Power Corporation has been adversely affected.

(c) No, Sir.

(d) Does not arise.

(e) For successful implementation of Atomic Power Projects additional resources have to be mobilised. One of the possibilities is implementation of new projects with participation of beneficiary State Governments and leading Public Sector Enterprises.

#### **Use of Silver In Fabrication of Solar Cells**

2635. SHRI RAM SINGH KASHWAN:  
SHRI LAXMINARAYAN PANDEYA:

Will the PRIME MINISTER be pleased to state:

(a) whether any research has been conducted to reduce the use of silver in the fabrication of solar cells;

(b) if so, the results of the research; and

(c) the quantum of silver likely to be saved by using the new technology?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) to (c). Yes, Sir. Silver is used in the fabrication of solar cells in the form of pastes which are applied on the front and back surfaces of the cells. Research has been conducted at Central Electronics Ltd., National Physical Laboratory and Bharat Heavy Electricals Ltd., to reduce the consumption of silver pastes. The results so far indicate the possibility of a saving of 30 to 40 per cent in the

use of these pastes. This implies a potential saving of 250-325 kilograms of silver pastes, equivalent to about 175-225 kilograms of silver, in the production of one Megawatt of solar cells.

#### **Grant of Extension of Retiring Officers**

2636. SHRI CHIRANJI LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) the authorities competent to give extension to a Secretary, joint Secretary or Deputy Secretary in any Ministry of the Government of India;

(b) the name of the Secretaries, Joint Secretaries and Deputy Secretaries in Delhi who have been given extension, and for how long, on their retirement after superannuation from January 1991 till date; and

(c) the criteria for giving extension to them and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) As per the existing instructions, extension in services of a Secretary, Joint Secretary or Deputy Secretary is subject to the approval of the ACC. However, formal orders in this regard are issued by the administrative Ministry/Department concerned.

(b) There is only one officer who has been given extension in service after superannuation during this period namely Shri S.K. Misra, IAS (Hy:56).

(c) Extension in service is normally not granted except in very rare and exceptional circumstances purely in public interest.

[*Translation*]

**Amendment to Urban small Enterprises Scheme**

2637. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government propose to amend the Urban small Enterprises Scheme for its successful implementation;

(b) whether some proposals for amendment from the State Governments particularly from the Uttar Pradesh Government have been received;

(c) if so, the details thereof;

(d) whether the Government have taken any decision on these proposals and if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRICULTURE AND RURAL INDUSTRIES) (PROF. P.J. KURIEN): (a) No special scheme for Urban Small Enterprises is being operated by Ministry of Industry.

(b) to (e). Does not arise.

[*English*]

**Electronic Voting Machines**

2638. SHRI ATAL BIHARI VAJPAYEE:  
SHRI SHANKERSINH VAGHELA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to use electronic voting machines in the elections to some of the State Legislative Assemblies likely to be held later this year or early next year;

(b) if so, the States in which electronic voting machines are proposed to be used;

(c) if not, the reasons therefor; and

(d) when the Supreme Court stopped the use of such machines and when the Representation of People Act was amended for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (c). The matter is under consideration of the Government.

(d) The Supreme Court on 5.3.1984 in the case of Shri A.C. Jose Vs. Sivan Pillai and Others held the use of Electronic Voting Machines in Parur Assembly Constituency in May, 1982 without jurisdiction. The Representation of the People Act, 1951 was amended w.e.f. 15.3.1989 to empower the Election Commission to use the Electronic Voting Machines in elections.

[*Translation*]

**Multi-National Companies in India**

2639. SHRI SURESHANAND SWAMI: Will the PRIME MINISTER be pleased to state the details of the multi-national companies functioning in India during the year 1991-92 and till date, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI-MATI KRISHNA SAH): There are no accepted definitions of multinational companies. However, as per information available

with the Reserve Bank of India, a list of companies having more than 40% non-resident interest (FERA companies) as on 30.6.1991 is enclosed.

### STATEMENT

*List of Companies with more than 40% non-resident interest as on 30th June, 1991*

<i>Sl. No.</i>	<i>Name of the Indian Company</i>
1.	Angus Co. Ltd., Calcutta
2.	Apollo Chain Zips Pvt. Ltd.
3.	Ark Investment Ltd., Madras
4.	Assam Co. (India) Ltd., Calcutta.
5.	Assam Frontier Tea Co. Ltd., Calcutta.
6.	Atic Industries Ltd., Atul.
7.	Audco India Ltd., Bombay.
8.	BASF (India) Ltd., Bombay.
9.	Bayer India Ltd., Bombay.
10.	Bengal Linn (Industrial Furnace) Ltd., Calcutta.
11.	Brakes India Ltd., Madras.
12.	Euckau Wolf India Ltd., Pune.
13.	Chloride India Ltd., Calcutta.
14.	Cemendia Co. Ltd., Bombay.
15.	Coromandel Fertilizers Ltd., Secunderabad.

<i>Sl. No.</i>	<i>Name of the Indian Company</i>
16.	Craigmore Plantations India Ltd.
17.	Darjeeling Platations Inds. Ltd., Calcutta.
18.	Doom Dooma India Ltd., Calcutta.
19.	Drayton Greaves Ltd., Bombay.
20.	E. Hill & Co. Pvt. Ltd., Mirzapur.
21.	Empire Plantaiton (India) Ltd., Madras.
22.	English Electric Co. of India Ltd., Madras.
23.	Ennore Foundries Ltd., Madras.
24.	Eternit Everest Ltd., New Delhi.
25.	Cookson India Ltd., Calcutta.
26.	Flakt India Ltd., Calcutta.
27.	Flender Macneill Gers Ltd., Calcutta.
28.	Frick India Ltd., Faridabad.
29.	Gannon Northan Metla & Diamond Dies Ltd., Bombay.
30.	Jhalani Tools (India) Pvt. Ltd., New Delhi.
31.	Genral Electric Co. of india Ltd., Calcutta.
32.	George Williamson Assam Ltd., Calcutta.

<i>Sl. No.</i>	<i>Name of the Indian Company</i>	<i>Sl. No.</i>	<i>Name of the Indian Company</i>
33.	Goordricks Group Ltd., Calcutta.	51.	Mohindra Sintered Products Ltd., Pune.
34.	Good Year India Ltd., New Delhi.	52.	Malcha Proporation Ltd., Calcutta.
35.	Greaves Foseco Ltd., Bombay.	53.	Metalics India Ltd., Calcutta.
36.	Groz Beckert Deboo Ltd., Chandigarh.	54.	Moran Tea Co. (I) Ltd., Calcutta.
37.	Guest Keen Williams Ltd., Howrach.	55.	Motor Industries Co. Ltd., Bangalore.
38.	Hein Dehman (I) Ltd., Calcutta.	56.	NCEF-ASG Engineering Co. Ltd., Bangalore.
39.	Hindustan Dorr Oliver Ltd., Bombay.	57.	Norindia Ltd., Bombay.
40.	Hindustan Fcrrado Ltd., Bombay.	58.	Nowrosjee Wadia & Sons Pvt. Ltd., Bombay.
41.	Hindustan Gum & Chemicals Ltd., Bhiwani.	59.	O/E/N India Ltd., Cochin.
42.	Hindustan Lever Ltd., Bombay.	60.	Otis Elovator Co. (I) Ltd., Bombay.
43.	ICI India Ltd.	61.	Pashtaney Tejapaty Co. (I) Pvt. Ltd., Amrtisar.
44.	Ingersoll Rand (I) Ltd., Bombay.	62.	Plasser India Pvt. Ltd., New Delhi./
45.	Johnson & Johnson Ltd., Bombay.	63.	Porrits & Sponcer (Asia) Ltd., New Delhi.
46.	Jokai (India) Ltd., Calcutta.	64.	Roche Products Ltd., Bombay.
47.	Kirloskar Gummins Ltd., Pune.	65.	B.K. F. Bellbearings India Ltd.
48.	L.M. Van Moppes Diamond tools India Ltd., Coonoor.	66.	Sendoz (India) Ltd., Bombay.
49.	Lakshmanan Isola Ltd., Bangalore.	67.	Sandvik Asia Ltd., Pune.
50.	Ingas T.V.S. Ltd., Madras.		